

Annexure – 7															
Name of the corporate debtor: Kuvam Konstruktion Private Limited; Date of commencement of Liquidation: 29.11.2023; List of creditors as on 06.08.2026															
List of operational creditors (Government dues)															
(Amount in ₹)															
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share					
1	Employees Provident Fund Organisation, Bhavishyanidhi Bhawan, Block No. 34, 1st -2nd floor, SDA Complex, Kasumpti, Shimla - 171009, HP	Provident Fund	20.12.2023	4,04,537.00	4,04,537.00	Unsecured	-	-	-	4.57%	-	-	-	-	-
2	Excise & Taxation Officer, Panchkula	Excise and Taxation Department	12.01.2024	21,08,054.00	21,08,054.00	Unsecured	-	-	-	23.82%	-	-	-	-	-
3	Employees's State Insurance Corporation, Housing Board, Phase -1, Sai Road, Baddi - 173205, HP	Employee State Insurance	30.12.2023	15,400.00	15,400.00	Unsecured	-	-	-	0.17%	-	-	-	-	-
	Total			25,27,991.00	25,27,991.00		0.00	0.00	0.00	28.57%	0.00	0.00	0.00	0.00	-

The List of Creditors has been revised in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016, as amended by the Insolvency and Bankruptcy Code (Amendment) Act, 2026. Consequent upon the revival of the Committee of Creditors, the composition of the Committee and the voting shares have been updated based on the claims admitted and verified by the Liquidator as on the date of this list.

